

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM – III/04/2015/

Dated Shillong, the 17th October 2017.

Hon'ble the Chief Justice vide order dated 16.10.2017 is pleased to constitute Division Bench & Single Benches respectively from Monday, the 23rd October, 2017 to Wednesday, 25th October, 2017 as under.

Division Bench consisting of Hon'ble the Chief Justice & Hon'ble Mr. Justice V.P.Vaish would take up all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench from 10:30 AM in the Chief Justice's Court.

Single Judge Bench of Hon'ble The Chief Justice would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt Cases; Company Petitions; Bail Applications; First Appeals; Civil Revision Petitions; Motion of Civil Writ Petitions and all Single Judge matters which are not specified before the other Single Judge after rising of the Division Bench to 01:15 PM & 02:00 PM to 04:30 PM in the Chief Justice's Court.

Single Judge Bench of Hon'ble Mr. Justice V. P. Vaish would take up Motion, Admission, Orders and Hearing of Second Appeals; Review Petitions; Transfer Petitions; Criminal Petitions; Criminal Revision Petitions; Criminal Appeals; Criminal Misc. Cases and Admission, Orders and Hearing of Civil Writ Petitions cognizable by a Single Judge after rising of the Division Bench to 01:15 PM & 02:00 PM to 04:30 PM in Court Room No. 2.

By order

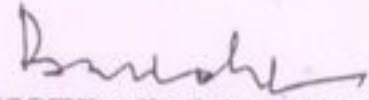
REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/ 1677 A

Dated Shillong, the 17th October 2017.

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
7. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
8. The Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
10. The Chief Librarian, High Court of Meghalaya, Shillong.
11. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
12. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
13. The Central Government Counsel, High Court of Meghalaya, Shillong.
14. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
15. President / Secretary, High Court Bar Association, Shillong.
16. President / Secretary, Shillong Bar Association, Shillong.
17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
18. The Court Masters, High Court of Meghalaya, Shillong.
19. Notice Board.
20. Office File.


REGISTRAR GENERAL